

DIVISION BENCH
COURT - II

S-1

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/662(KB)2018
IA(I.B.C)/808(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD APRIL 2024

IN THE MATTER OF	STATE BANK OF INDIA VS M/S SRI BALAJI LOGS PRODUCTS PVT. LTD.
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Shaunak Mitra, Adv.] For the Applicant
Mr. Saurav Jain, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the applicant present.
2. Registry is directed to issue notice to the respondent by way of speed post and by e-mail and place the tracking information on record.
3. The applicant is given liberty to implead the two SBI Officials by name within this week.
4. Upon necessary corrections in the cause title of the petition. Notice would be served upon the said two SBI Officials to submit their response to the petition within a period of two weeks thereafter.
5. List the matter for further consideration on **22.05.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.